



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

GENERAL MANAGER & RECOVERY OFFICER

RECOVERY CELL

EASTERN REGIONAL OFFICE

E Mail: recoveryero@sebi.gov.in

Tel: 033-23023000

SEBI Ref. No.: 1297/3998/2021

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No. 7489 and 7490 of 2021

Certificate No. RC3998 of 2021

**Principal Officer/ Chairman & Managing Director/ CEO,
All the Banks in India, All the Mutual Funds in India &
NSDL/CDSL, Mumbai**

1. Whereas a Certificate No. RC3998 of 2021 dated July 16, 2021, has been drawn up by the Recovery Officer against Priyanka Vinyas Trust (PAN: AABTP1562B) ["Defaulter"] and the sum of Rs. 1,09,778/- (Rupees One Lakh Nine Thousand Seven Hundred Seventy-Eight Only) along with further interest, all costs, charges and expenses was due from them in respect of the said certificate in the above Recovery Proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order/AP/SK/2020-21/9432 dated October 22, 2020 against Priyanka Vinyas Trust (PAN: AABTP1562B) in the matter of Unisys Software and Holding Industries Limited.
2. And whereas, a Notice of Attachment in the above proceedings dated **September 09, 2021** was issued attaching the Bank and Demat accounts of the Defaulter.
3. And whereas, SEBI has recovered the entire amount due which includes interest and costs from the defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts, Mutual Fund Accounts of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.
5. If the defaulter is not having any type of account/folios with you, the same need not to be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Kolkata this **19th day of June, 2026**.

SEAL



Mitrajeet Dey
RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata

Copy to:

Priyanka Vinyas Trust

Address- Commerce House 2, GC Avenue, 2nd Floor, Room No. 5, Kolkata – 700042